

JOINT COMMITTEE INSPECTION REPORT

For Hon'ble National Green Tribunal ,South Zone, Chennai in O.A No.176/2020

Order Dated 17.9.2020 – Case filed by Thiru. V.B.R. Menon

As per the order of the District Collector, Trichirappalli Rc.D2/21910/2020 Dated 23.10.20, Nishant Krishna, I.A.S, Assistant Collector, Sri Rangam was appointed as the member of the Joint committee and R. Lakshmi, District Environmental Engineer, Tami Nadu pollution control Board, Trichy was nominated as member and nodal officer of Joint Committee by the Chairman, in Bd's Proc.no.T1/TNPCB/Law/LAIII/NGT/018161/2020 dated 07/10/2020.

Nishant Krishna, I.A.S, Assistant Collector, Sri Rangam, Trichy and R. Lakshmi, District Environmental Engineer, Tami Nadu pollution control Board, Trichy have inspected the establishment of the new **Petroleum Retail outlet at TS No.2470, Ward B, Block 38 of Thimmarayasamuthiram Village, Srirangam Taluk, Trichirappalli by Indian Oil corporation ltd** on 24.10.2020 regarding siting criteria. The above Petroleum Retail outlet is located in east side of the Ammamandapam to Srirangam Temple road. The above Petroleum retail outlet is located in both Residential and commercial area. It has been commenced from 1.09.2020. There are several Residential and commercial buildings adjacent to this Retail outlet.

The Four boundaries are as follows:

North : TS No.2469 Sastha Sagar Apartments

East : TS No. 2453 Street

South : TS No.2471 Premier Subhashek Apartment

West : TS No.2466, Ward A, Block 43 TS No.1450/1 Ammamandapam Road

The northern side Sastha Sagar Apartments is located in the distance of 2 Meters (6.50 Ft) from the boundary of Retail outlet. (Distance of Filling station is 10M)

The south side Premier Subhashek Apartment is located in the distance of 2 Meters (6.50 Ft) from the boundary of Retail outlet. (Distance of Filling station is 10M)

The East side at a distance of 24.50M (80.25Ft) from filling station, there are so many individual houses are located.

The western side at a distance 22.20M (72.75Ft) there are so many individual houses are located and the distance of filling station is 30.20M (100 Ft)

There is Transformer located at a distance of 16M (52.50 Ft) from filling station in western south side of Retail out.

As per the Siting Criteria prescribed by the Central Pollution Control Board in clause H of the office memorandum No.B-13011/1/2019-2020/AQM/10802-10847 Dated 7.01.2020 is as follows ;

In case of siting criteria for petrol pumps new Retail outlets shall not be located within a radial distance of 50meters (from fill point/dispensing units/vent pipe whichever is nearest) from schools, hospitals (10 beds and above) and residential areas designated as per local laws in case of constraints in providing 50meters distance, the retail outlet shall implement additional safety measures as prescribed by PESO. In no case the distance between new retail outlet from schools, hospitals (10 beds and above) and residential area designated as per local laws shall be less than 30 meters. No high tension line shall pass over the retail outlet.

In this connection, based on the above details. It is submitted that there is violation of guidelines issued by CPCB in setting up the New Petroleum Retail outlet at TS No.2470 , Ward B, Block 38 of Thimmarayasamuthiram Village, Srirangam Taluk, Trichirappalli District.

24/10/2020

DISTRICT ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
TIRUCHIRAPPALLI

24/10/2020

ASSISTANT COLLECTOR
SRIRANGAM.

